

ASSETS & LIABILITIES

(At a glance)


NAME OF THE JUDGE : RAJA VIJAYARAGHAVAN. V.

DATE OF APPOINTMENT : 10.04.2015

DECLARED ASSETS

ASSETS OF THE JUDGE

<u>IMMOVABLE PROPERTY</u>		<u>MOVABLES</u>			
<u>Land</u>	<u>Buildings</u>	<u>Total Amount in Bank Deposits FD/SB</u>	<u>Gold & Silver (Weight)</u>	<u>Vehicles (Nos.)</u>	<u>Shares, Mutual Funds & others if any</u>
(i) 2.49 ares in Sy, No.36/211 of Kollam West Village, Kollam District	Nil	(i). HDFC Bank-Savings Bank Joint account with spouse Account No.020310000 02490- Rs.5,50,000/-	320 Grams	(i) 2011 Model Toyota Corolla	(i). LIC Policy No.781846310 Sum Assured 200000 (Half yearly 5588) Total Premium paid Rs.178816/-
(ii) 40.47 ares in Sy.No.174/1-36 of Karavaloor Village, Pathanapuram Taluk	Nil	ii). SBI, Thevally Branch-FD Account No.000000336 61959958- Rs.2.2 Lakhs	Nil	(ii) 2014 Model Ford Eco Sport Car	(2). LIC policy No.785487666 Sum assured 2400000 (Quarterly 26180) Total Premium paid Rs.340080
(iii) 1/3 rd right in 70.5 cents of property in Sy.No.2664/2,3, 2664/7, 2648 and 2649 of Mangadu Village, Kollam taluk	Nil	iii). SBI, Thevally Branch Savings Bank Account-Account No.300616992 86- Rs.1,50,000/-	Nil	Nil	(3) Sterling Crown resorts Membership


Raja Vijayaraghavan V.
Judge

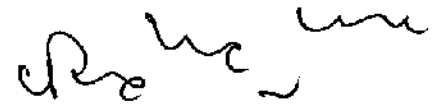
(iv) 1/3 rd right in 15 cents of property in Sy.No.2647-AB of Mangadu Village	Nil	Nil	Nil	Nil	Shares worth Rs.15,000/- in Vijaya Bank [share certificate not available]
(v) 23 cents in Sy No.5069 A of Kollam West Village, Kollam.	Nil	Nil	Nil	Nil	Nil

LIABILITIES

Particulars:-

1. Car loan Account- HDFC Kollam Branch-Account No.22647783-Loan amount 300000. [Outstanding amount Rs.1,38,942/- as on March 2015]
2. Car loan Account - SBI Thevally Branch-Account No. 00000033433634088,. Availed on 2013, December [Outstanding amount Rs.6,53,833/- as on March, 2015]

 Note:- Further details available with the Hon'ble Chief Justice



20.05.2015

Raja Vijayaraghavan. V.
 Judge

ASSETS & LIABILITIES

(At a glance)

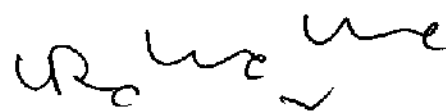
NAME OF THE JUDGE : RAJA VIJAYARAGHAVAN. V.

NAME OF THE SPOUSE : Dr.ASWATHI PAVITHRAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

<u>IMMOVABLE PROPERTY</u>		<u>MOVABLES</u>			
<u>Land</u>	<u>Buildings</u>	<u>Total Amount in Bank Deposits FD/SB</u>	<u>Gold & Silver (Weight)</u>	<u>Vehicles (Nos.)</u>	<u>Shares, Mutual Funds & others if any</u>
(1) 4.35 ares in Sy.No.8/20 B and 1.19 Ares in Sy.No.8/20 A of Thanneermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	(i) 2.83 Ares in Sy. No.37/15/4 of Cherthala Thekku Village, Cherthala Municipality together with double storied Building measuring about 2500 sq.Fcet.	1. HDFC Bank, Kollam Branch-Savings Bank Account No.02031140000 340- Rs.15,884/-	20 carats Diamond Ornaments (10 carats inherited & 10 carats self acquired) 2000 grams gold ornaments (1200 grams from parents and 800 grams self acquired)	Nil	1. HDFC Savings Assurance Policy No.14943018 commenced on Feb. 2012 Annual Premium Rs.100000/- (4 installments paid)
(2) 1.82 ares in Sy.No.8/20 B and 0.5 Ares in Sy.No.8/20 A of Thanneremukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	(2) Apartment No.9C in Katticaran Towers, Kacheripadi, Ernakulam, purchased in the year 2012 having plinth area of 1000 square feet.	2. Dhanalekshmi Bank Sankers Hospital Branch, Kollam-SB Account No.59001000741 68 Rs.31,000/-	Nil	Nil	2. 915.27 units of Birla Sunlife Frontline Equity Fund valued at Rs.1,53,922/-


Raja Vijayaraghavan. V.
Judge

(3) 73.05 ares in Sy.No.9/1B of Thannermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	Nil	3). Dhanalekshmi Bank Main Branch, Kollam-SB Account No.59010000013 42 Rs.6,46,000/	Nil	Nil	3. 17022 units of HDFC Gold Fund valued at Rs.1,54,930/-
(4) 9.8 ares in Sy.No.24/8 and 14.85 Ares in Sy.No.24/9 of Thannermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	Nil	4). Canara Bank, Kadappakkada Branch, SB account No.28151010031 86-Rs.55800/-	Nil	Nil	4. 8641 units of reliance Small Cap Fund valued at Rs.2,12,587/-
(5) 1.35 ares in Sy.No.24/10 of Thannermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	Nil	5) Canara Bank, Main Branch-SB Account No.08141010274 22 Rs.5000/-	Nil	Nil	5. LIC Jeevan Sneha Policy No.782392936 Assured Sum 500000 (Yearly premium Rs.35975) Premium paid Rs.5,03,650/-
6. 7.40 Ares in Sy.No.24/9 of Thannerkukkarn Vadakku Village, Cherthala taluk, Alappuzha dist.	Nil	6) Dhanalekshmi Bank Sankers Hospital Branch, Kollam-FD account No.27442400000 305/1- Rs.550000/-	Nil	Nil	Nil

LIABILITIES

Particulars

1. Home Loan Account -HDFC Kollam branch-Account No.311772127-Rs.10,00,000 (Ten Year loan) availed on May 2006. Monthly EMI- 12,500/-

Note:- Further details available with the Hon'ble Chief Justice

Raja Vijayaraghavan. V.
Judge

20.05.2015

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : RAJA VIJAYARAGHAVAN.V.

NAME OF THE DEPENDENT
SON : VIJAY RAJA

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	(i) HDFC Kollam branch SB Account No.203146000060 1-Rs.29,000/-	Nil	Nil	Nil
Nil	Nil	(2) HDFC Bank, Kollam Branch recurring deposit No.504000272668 47 (monthly remittance Rs.1500/-)	Nil	Nil	Nil
Nil	Nil	(3) Canara Bank, Kadappakkada, Kollam Branch SB Account No.285101003323 Rs.23000/-	Nil	Nil	Nil

LIABILITIES

Particulars:-

1. Nil

Note:- Further details available with the Hon'ble Chief Justice

20.05.2015


Raja Vijayaraghavan. V.
Judge

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE RAJA VIJAYARAGHAVAN. V.

**NAME OF THE DEPENDENT : RHEA RAJA
DAUGHTER**

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	1. HDFC Kollam Branch SB Account No.20314600005 93- Rs.48000/-	160 grams gold ornaments [acquired by parents]	Nil	Nil
Nil	Nil	2. HDFC Bank, Kollam Branch Recurring deposit No.50400027267 191 (Monthly remittance Rs.1500/-)	Nil	Nil	Nil
Nil	Nil	3. Catholic Syrian Bank, Kollam Branch Cumulative Deposit Account No.0082- 01058819- 130002 (Rs.159619)	Nil	Nil	Nil
Nil	Nil	4. Catholic Syrian Bank, Kollam, SB Account No.00820105480 5190001 (Rs.11000/-)	Nil	Nil	Nil

LIABILITIES

Particulars:-

1. Nil

Note:- Further details available with the Hon'ble Chief Justice


**Raja Vijayaraghavan. V.
Judge.**

20.05.2015